

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st MAY, 2024, 10:30 A.M.

CA (CAA)/3/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Awantika Impex Ltd. (Transferor Company) And Puja Vanijya Viniyog Ltd. (Transferee Company)
Under Section	U/s 230-232 of Companies Act, 2013

For Petitioner (s) : Mr. N. Gurumurthy, CA

For Respondent (s) :

ORDER

Ld. Authorized Representative, FCA Mr. N. Gurumurthy appears on behalf of the Petitioner Companies.

Matter heard. **Reserve for Order.**

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)